

**Central Administrative Tribunal
Madras Bench**

OA/310/00558/2017

Dated Monday the 24th day of June Two Thousand Nineteen

P R E S E N T

Hon'ble Mr. T.Jacob, Member(A)

1. S.Siva Sankar
2. S.Baskar .. Applicants

By Advocate **M/s.R.Gokulakrishnan**

Vs.

1. Union of India, rep by
The General Manager,
Southern Railways,
Park Town, Chennai-3.
2. The Divisional Railway Manager,
Southern Railways,
Trichirapally Junction,
Trichy-1.
3. The Sr. Divisional Finance Manager,
Southern Railway,
Trichirapally Division,
Trichy-1.
4. The Personal Officer,
Divisional Office,
Personal Branch,
Southern Railway,
Trichy. .. Respondents

By Advocate **Mr.Y.Prakash**

ORAL ORDER

[Pronounced by Hon'ble Mr.T.Jacob, Member(A)]

No representation for the applicant. Counsel for the respondents present and ready to argue the matter. It was noted on the last hearing on 17.6.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)
Member(A)
24.06.2019

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